235 Re: Entry of Railway Minister into Mumbai

of increasing the number of existing platforms. Some other arrangements can be made in this regard. The leader of every party came to me for two minute stoppage of every party came to me for two minute stoppage of every train at Thane. I thought there would be no difficulty in doing so since the big leaders want it. I wrote to Railway Board. Railway Board replied that it was ready to obey my orders but I should go for a while and see their problems. I called most of the leaders. They started emonstrating the position on the computer. Computer showed running of the train upto Nagpur. The train came and slowed down and when this train picked up speed again, the two suburban trains could not be accommodated on the route. Then the officials asked me whether we want to stop the train for two minutes and discontinue these two trains. Then, all the leaders stated that this decision would create a greatness. It affects five thousand passengers. Therefore, do not change the schedule of this train. Sometimes it so happens that we want to take political decision and because of technological hurdles we are not able to take these decisions.

There was the case of Kurula. All friends said that Dadar would be better than Kurula and we also want that the train should be halted at Dadar. For this, we told the General Manager that we are prepared to provide extra fund. If there is need of making expansion of the Platform and if that can be done, we are prepared to do that also. I think that you people and the Chief Minister have talked to Shri Ram Vilas Paswan for more times than to any other Minister of Railways in the past. Probably, no one pressurises the officers more than us. You cannot blame our intention. Our Chief Minister had came five days ago. We said that you tell us that we would send it to our General Manger. We would give it to all operating incharges. There, you can sort out this issue. If it is possible, we would be the happiest. There is this demand that Dadar Railway Station should be named as 'Chitbhumi'. We have written to Home Ministry also in this regard. That ministry is not doing it. Then how we can do it. I want to say that we are prepared for it but we are being told that you can remove the train coming from Punjab. Keep it in place of that. We did say that a prestigious train is coming there. Today, if we cannot give an extra train we also cannot withdraw existing train. You can hold a meeting and if any train is to be removed, you can do that and add it. Discontinue the train of Bihar, the train of U.P. and add that. We are prepared for the extra arrangement to be made for this purpose, but if our operating Incharge says that it is not possible and if you do it you would have to do it by withdrawing some train, then, it is not possible. We would have to make expansion of the Platform only then we can do something. If we are threatened that we would not be allowed to enter into the Railway Station, I don't know

as to how this country would function, how this House would function...(Interruptions) I am not saying anything on what he said and what he did not said...(Interruptions) I have put the reality, facts in this regard. I want to assure the hon'ble Members not only in case of Dadar but the whole country, when I go from here, you see what happen to us. I never close down my six number office. Whenever any one cames to me, I talk to the officer and ask him to sort out his problem. What more can we do? I can not do anything it inspite of it I am threatened.

SHRI MADHUKAR SARPOTDAR : I have requested you...(Interruptions) I have given you a proposal...(Interruptions)

[English]

Mr. Chairman, Sir, I have given a proposal to Shri Ram Vilas Paswan that all of us should go to Dadar and Kurla, have a survey and assess the situation there.

[Translation]

SHRI RAM VILAS PASWAN : Mr. Chairman, Sir, I would go to Kurula and Dadar on 8th. Whatever we can do, we would do but I want to tell you one thing that no one can force me to yield by threatening. You note it.

13.50 hrs.

MATTERS UNDER RULE 377

(i) Need to set up an L.P.G. outlet in Mohanial Ganj, U.P.

[Translation]

SHRIMATI PURNIMA VARMA (Mohanlal Ganj) : Mr. Chairman, Sir, there is not even a single LPG outlet in Mohanlal Ganj, Parliamentary constitutency in Uttar Pradesh. Whereas there are more than one L.P.G. Outlet at many places in the remote areas of the country. People are facing lot of difficulties in my constituency due to the shortage of fuel.

Therefore, the Government is requested to take immediate steps to set up an L.P.G. outlet in Mohanlal Ganj constituency in Uttar Pradesh.

(ii) Need to overcome the problem of shortage of Foodgrains in the drought affected Districts of Barmer and Jaisaimer, Rajasthan

[English]

COL. SONA RAM CHOUDHARY (Barmer) : I represent the backward and underdeveloped districts, Barmer and Jaisalmer, of Western Rajasthan.